

istry before going for disinvestment plan, if so, the details thereof;

(b) if not, the reasons therefor;

(c) whether Government propose to approach to Securities and Exchange Board of India before making public announcement for sale of shares; and

(d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir. Valuation of shares of public sector units disinvested so far was done within the parameters of the Guidelines of Controller of Capital Issues.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[*Translation*]

Quota for SCs/STs in Privatisation Process

4479. SHRI BHERU LAL MEENA:
SHRI RAM NIHOR RAI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to reserve some quota for the Scheduled Castes and Scheduled Tribes in the privatisation process of Public Sector;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). No change is contemplated in the existing policy or reservation to SCs/STs in Public Sector Enterprises.

(c) Does not arise.

Improvement of Slums in Bihar

4480. SHRI RAM TAHAL CH-
ODHARY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the demand for special assistance has been made for improving the conditions of slums in Bihar;

(b) if so, the details thereof; and

(c) the total amount allocated to Bihar for improving the conditions of slums during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) Does not arise.

(c) Slum improvement in terms of provision of physical amenities is mainly carried out under the State Sector scheme of Environmental Improvement of Urban Slums (EIUS). The total amount allocated by the Government of Bihar for slum improvement during the last two years has been Rs. 320.00 lakhs. In addition, the schemes of Urban Basic Services/Urban Basic Services for the Poor monitored by the Central Government provide social amenities in low income neighbourhoods by setting-up neighbourhood committees and a total Central assistance of Rs. 176.95 lakhs was released to the Government of Bihar during 1989-90 and 1990-91